NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 155/2007 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE COMPANY: M/s. Motwane Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

Learned Counsels for both the parties were present. Submissions in relation to further implementation of settlement have been heard in part. Both the parties have agreed that they will file written submissions in relation to points to be considered for further implementation of settlement within week's time. List for further submissions.

To come up on 23.09.2016.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

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(Member (Judicial)